

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1284(KB)2019
IA(I.B.C)/663(KB)2023,
IA(I.B.C)/1694(KB)2022,
IA(I.B.C)/199(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

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| IN THE MATTER OF | STATE BANK OF INDIA VS ESS DEE ALUMINIUM LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Dhananjaya Sud, Adv.] for Liquidator
Lokesh Malik, Adv.
Mrs. Deepika Bhugra Prasad, Liquidator in person

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/199(KB)2022:**
 - a. Pleadings are complete in this matter.
 - b. List this matter for arguments **on 12.12.2023.**
3. **IA(I.B.C)/663(KB)2023:**
 - a. List this matter **on 12.12.2023.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**